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Title: Regarding inhuman behavior towards CRPF martyrs who had been killed in the incident of Maoist attack in Chattisgarh.

SHRI K.C. VENUGOPAL(ALAPPUZHA) : I have given a notice for Adjournment Motion also in the morning for suspending the Question Hour.

HON. SPEAKER: I know.

SHRI K.C. VENUGOPAL : Notice was regarding an important and serious matter with regard to the inhuman behaviour towards CRPF martyrs, who had been killed in the incident of Maoists attack in Chhattisgarh.

I have some reports. The matter came to light after the locals found the blood-stained uniforms and boots of the martyrs lying in the dustbin near the mortuary. The postmortem of the martyrs took place in the hospital yesterday, and the uniforms were reported thrown into the dustbin after that. That is what the report has stated. The serious thing is that allegations of dogs eating the body remains of the personnel of the slain CRPF troopers after the *post mortem* were also made, which sent shock waves across the nation. It is a very shameful incident to the entire nation.

Added to this, there was another report regarding this incident. What is that? Encounter has taken place at 11.30 in the morning. Request for helicopters were placed only at 4.30 in the evening. Delay of arrival of helicopters has been the main cause of the death. How can we justify such an attitude? The observation by the Defence Ministry was very serious. The observation by the Defence Ministry was that the place has not been sanitized by the State Government. That is why they were not in a position to send the helicopters. This means that there is complete lack of coordination between the Government of India, especially in the Ministry of Defence, Ministry of Home Affairs, and the State Government, which has led to such a situation.

The Government is telling that *Accha Din Ayega* and they are giving good governance. But in the case of CRPF martyrs, those who are fighting against naxal extremists, the Government is not bothered about them, the Government is not bothered to save their lives. How can the country forgive this? The hon. Home Minister was here earlier. He is not here now. As far as the nation is concerned, this is a serious incident. Therefore, I appeal, through you, to the Home Minister to come here and make a statement regarding this matter.

SHRI K.C. VENUGOPAL (ALAPPUZHA): Madam, I would like to invite the attention of this House to a shocking incident of inhuman behaviour towards the CRPF martyrs, those who had been killed in the Maoist attack in Chhattisgarh.

SHRI M. VENKAIAH NAIDU: After the Question Hour, he can raise this issue.

SHRI K.C. VENUGOPAL : No, I have already given a notice for Adjournment Motion for suspension of the Question Hour. Madam Speaker has already allowed it.

In a shocking incident, the uniforms and shoes of the slain CRPF personnel, who were killed in a recent Naxalite attack in Chhattisgarh, were found in a trash bin near Dr. B.R. Ambedkar Hospital on Wednesday. What a shameful incident? ...(*Interruptions*)

HON. SPEAKER: No, not more than that. Only two sentences are all right.

SHRI K.C. VENUGOPAL : Madam, I have one more thing.

HON. SPEAKER: I am sorry.

...(*Interruptions*)

HON. SPEAKER: No, you have made it, please.

...(*Interruptions*)

SHRI K.C. VENUGOPAL : What is the attitude of the Government towards these things?...(*Interruptions*)

HON. SPEAKER: Hon. Members, I have received notices.

...(*Interruptions*)

HON. SPEAKER: Venugopal Ji, this is not the way. फिर यही होता है, फिर माइक बंद हो गया आपका। I am sorry.

...(*Interruptions*)

SHRI K.C. VENUGOPAL (ALAPPUZHA): Sir, today morning, we raised the issue of inhuman attitude towards CRPF jawans of Chhattisgarh. At that time, we sought a statement from the hon. Home Minister. The hon. Home Minister is present here. I would like to seek a statement from the hon. Home Minister, through you, in this regard.

SHRI BHARTRUHARI MAHTAB (CUTTACK): My only concern is about the manner in which the House is being conducted today. Already, the hon. Minister has replied to the three issues that are there. Relating to agriculture, I have no issues with Maharashtra. I want to know whether we will conclude that the Minister has replied to the questions that our Member has posed or should we expect a reply from him tomorrow. Will he reply to the questions that have been put relating to cyclone, the questions that have been put relating to floods in the North-East and Kashmir?

HON. DEPUTY SPEAKER: Do you want to know, apart from agriculture, whether this Minister will also give a final reply to what you have raised?

SHRI BHARTRUHARI MAHTAB : Yes.

HON. DEPUTY SPEAKER: Mr. Minister, do you wish to respond to what they have raised? If you want to reply now, you can do so and tomorrow, the Minister for Agriculture may respond.

SHRI KIREN RIJJU: Sir, I want to make only one clarification about NDMA about which Shri Kalikesh Singh Deo, who initiated this discussion, was asking.

The NDMA only formulates policy and NDRF which comes directly under the Ministry of Home Affairs has been appreciated for its work by every State including the State of Odisha. I think, you should be well aware of the wonderful work done by the members of the NDRF.

Regarding erosion, I have already stated that the 13th Finance Commission did not accept erosion, lightning, bamboo flowering and snake bites. These are issues which are still under the consideration of the 14th Finance Commission. We have already recommended it. I just want to inform this to the House.

Shri P. Karunakaran,

Dr. A. Sampath and

Shrimati P.K. Shreemathi Teacher are permitted to associate with the issue raised by Shri K.C. Venugopal.

गृह मंत्री (श्री राजनाथ सिंह) : उपाध्यक्ष महोदय, माननीय सदस्य ने जो मुद्दा इस सदन के समक्ष उठाया है कि छत्तीसगढ़ में हमारे सीआरपीएफ के जो 14 जवान शहीद हुए थे, जिस समय उनका पोस्टमार्टम हो रहा था, तो पोस्टमार्टम के बाद उनके जो कपड़े शरीर के ऊपर थे, वे डस्टबिन में किसी ने डाल दिये थे। ... (व्यवधान)

प्रो. सौगत राय (दमदम) : जूते भी।

श्री राजनाथ सिंह : जो भी रहा, डस्टबिन में डाल दिया। ज्यों ही मुझे इसकी जानकारी प्राप्त हुई, मेरा भी सैंटीमेंट हर्ट हुआ और तुरंत मैंने छत्तीसगढ़ के चीफ मिनिस्टर को टेलीफोन करके कहा कि तुरंत इस मामले की जाँच कराई जानी चाहिए। केवल जाँच ही नहीं कराई जानी चाहिए, इसमें रिस्पॉन्सिबिलिटी फिक्स की जानी चाहिए। तुरंत उसके बाद, चीफ मिनिस्टर छत्तीसगढ़ ने मुझे इनफॉर्म किया कि मैजिस्टीरियल इनक्वायरी के आदेश कर दिए गए हैं और इसमें रिस्पॉन्सिबिलिटी फिक्स की जाएगी।